

AT 1429/04

Dt 14.07.05

Hon. Mr. A K Bhatnagar, J.M

None for the applicant. Sri K.P. Singh, counsel for respondents prays for 2 weeks to file details in this case.

List on 18.08.05-

For
J.M

Registrar

18.08.05.

List for orders
on 03.10.05

Registrar

Dt 03.10.05

Hon. Mr. A K Bhatnagar J.M

None for the applicant even in the revised call. Sri D. P. Singh, holding brief of Sri K. P. Singh for respondents is present.

O.A is accordingly dismissed in default and for non-prosecution.

For
J.M